

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH: PATNA

Registration No.RA -28 of 1996

(Arising out of OA No.285 of 1995)

Date of decision 21.8.1996

Sureshwar Prasad Singh ... Applicant

Versus

The Union of India & Others .. Respondents

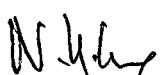
Coram: Hon'ble Mr. N.K.Verma, Member(A)

Counsel for the applicant )  
Counsel for the respondents ) By circulation

ORDER

Hon'ble Mr. N.K.Verma, Member (A):

This is a Review application against the order passed in the OA-285/95 by which the date of birth was sought to be changed. The application was dismissed on merits at the admission stage itself. No new grounds have been advanced which would merit review of the order passed earlier. The Review Application is devoid of merits and is accordingly dismissed.

  
(N.K.VERMA)  
MEMBER (A)

Akhtar